

05. 01.10.2019

Heard Shri Debasish Nayak, Member Secretary, Odisha State Legal Services Authority-petitioner in person.

From the office note, it appears that in spite of notice served on opposite party nos.1 and 4, none appears for them.

The petitioner will take step for issue of fresh notice on other opposite parties i.e. opposite party nos.2, 3 and 5 to 11 by registered post with A.D., making it returnable by 21.10.2019, requisites for which shall be filed within three days.

It is made clear that if the opposite parties will not file reply by the next date, all the opposite parties will remain present before this Court on the next date i.e. on 21.10.2019.

Accordingly, the matter to come up on 21.10.2019.

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**( K.S. Jhaveri )**  
**Chief Justice**

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**(K.R. Mohapatra)**  
**Judge**